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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/157/2016
NAME OF THE PETITIONER(S) : T. S. Sivakumar & 4 others
NAME OF THE RESPONDENT(S) : M/s Hotel Mass Private Limited & 6 others
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	SK. Rahul Vivek T. S. SIVAKUMAR (P)	Adv. for Petitioner 1st present	SK. Rahul Vivek T. S. SIVAKUMAR
2.	P. S. Ganesh	Adv for Respondent	P. S. Ganesh

ORDER

Shri S K Rahul Vivek, counsel for petitioner present. Shri P S Ganesh, counsel representing R2 to R6 present. Counsel for petitioner sought time for filing objections to the affidavit filed by the respondents alongwith documents. Time extended at request. Put up on 03.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)